

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/187/2016
NAME OF THE PETITIONER(S) : T.P. Balamurugan
NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others
UNDER SECTION : 397/398, 237, 235

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|---------------------------------|---------------|
| | | REPRESENTATION BY WHOM | |
| 1. | Rajasekhar vx | Counsel for the petitioner | Rajasekhar |
| 2. | D. GOPAL | Counsel for R2 to R6 | D. Gopal |
| 3. | K. Kathiresan | Counsel for the 2nd respondents | K. Kathiresan |

ORDER

Counsel for Petitioner present. Counsels for R2 and R3 to R6 are present. Put up along with TCP/141/16 on 05.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)